GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 1682

TO DE ANGUEDED ON 21/07/2022

TO BE ANSWERED ON- 31/07/2023

PEOPLE LIVING IN PREDOMINANT STYLE IN FOREST AREAS

1682. SHRI S. MUNISWAMY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there are any sects of people still living in the forests in the predominant style of the men from forest areas;
- (b) the details of sects of people living in the forests in the State of Karnataka along with the forests they are dwelling in;
- (c) whether any efforts have been made by the Government to get them to the mainstream and assist them with all possible means; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a): Yes sir, there are certain tribal communities who continue to live in forest surroundings. For example, the Jarawas, Onges, Shom Pens, Sentinelese and Great Andamanese tribes are living in their forest habitations.
- (b): Government of Karnataka has informed that Tribal Communities of Karnataka possess their distinct tradition and ethnicity. These Tribes of Karnataka are also followers of diverse religions. In the State no predominant style of the men from forest areas. Tribal Communities reside in different kind of ecological and Geoclimatic condition ranging from plains to forest hills. Tribal Communities of Karnataka such has Haranshikari, Gond, Siddi, Hasalaru, Soligaru, Malaikudi, Jenu Kuruba, Kadu Kuruba, Kudiya, Iruliga, Yerava and Dungri Garasia have been residing in the forest.

- (c) to (d): While taking care to protect their cultural identities and traditions, Government has taken initiatives to provide access to education, health and livelihood in the areas of their habitations. Ministry of Tribal Affairs is implementing various schemes/programmes for welfare of the Scheduled Tribes (STs) in the country. Names of the schemes/programmes are as given below:
- 1. Pre -Matric Scholarship
- 2. Post Matric Scholarship
- 3. Eklavya Model Residential School (EMRS)
- 4 Special Central Assistance for Tribal Sub-Plan / Pradhan Mantri Aadi Adrash Gram Yojna (PMAAGY)
- 5 Grants under proviso of article 275 (1) of the Constitution
- 6 Development of Particularly Vulnerable Tribal Group (PVTG)
- 7 National Fellowship & Scholarship for higher education of ST children
- 8 Scholarship to the students for studies abroad
- 9 Pradhan Mantri Janjatiya Vikas Mission (PMJVM)
- 10. Aid to Voluntary Organizations working for the welfare of STs

Further, Government is implementing Tribal Sub-Plan (TSP) now known as Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc.
